

(c) the punishment awarded to such officers; and

(d) the steps taken to stop recurrence of such incidents?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, a few such cases have been brought to notice.

(b) and (c). Appropriate disciplinary action like censure, stoppage of passes for a period and of increments was taken. In regard to the misuse of the duty pass issued for travel between Mysore and Trichinopoly, the case is under enquiry.

(d) Adequate punishments are prescribed and enforced in cases of misuse of passes.

प्रसूति तथा शिशु कल्याण केन्द्र

*७२३. श्री मगन लाल बागड़ी : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भाग 'ग' राज्यों के अतिरिक्त प्रत्येक राज्य के पिछड़े क्षेत्रों में केन्द्रीय सरकार द्वारा कितने प्रसूति तथा शिशु कल्याण केन्द्र चलाये जा रहे हैं ;

(ख) क्या सरकार केन्द्रीय तथा राज्य सरकारों द्वारा चलाये जाने वाले इन केन्द्रों की संख्या को सम्बन्धित क्षेत्रों की आवश्यकता की दृष्टि में पर्याप्त समझती है तथा

(ग) यदि नहीं, तो क्या इस सम्बन्ध में कोई योजना सरकार के विचाराधीन है ?

The Minister of Health (Rajkumari Amrit Kaur): (a) Nil.

(b) No.

(c) Yes, with a view to encouraging the State Governments to provide improved maternity and child welfare services in the backward areas of the various States a scheme has been formulated by the Government of India for the establishment of as large a number of Maternity and Child

Welfare Centres as possible. This scheme provides for central assistance as follows:—

Entire non-recurring expenditure on technical equipment etc. estimated to cost Rs. 2,000/- per Centre.

Recurring expenditure estimated to cost Rs. 17,270/- per Centre on the basis of 100 per cent. for the first six months, 66 2/3 per cent. for the succeeding 12 months and 50 per cent. for the remaining six months.

The subsequent financial responsibility of running the Centres is that of the State Governments.

The Government of India have already accorded sanction to grants amounting to Rs. 14,63,890/- in favour of 16 State Governments. Similar grants will be paid to the other State Governments on receipt of their concurrence to participate in the Scheme.

PUNNYAHA SYSTEM IN TRIPURA

*726. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Punnyaha System for the purpose of collecting revenues will be continued this year in Tripura; and

(b) whether Government propose to abolish this system?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). The matter is under consideration of the State Government.

राज्यों की राजधानियों के साथ विमान संपर्क

*७२८. डा० सत्यवादी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने दिल्ली को सभी राज्यों की राजधानियों के साथ विमान सेवा द्वारा मिलाने का निश्चय कर लिया है ;

(ख) क्या उन राजधानियों की एक सूची पटल पर रखी जायेगी, जिनको इस वर्ष में विमान-सेवा द्वारा मिलाया जायेगा; तथा

(ग) इस विषय में चंडीगढ़ में कब तक कार्य आरम्भ होगा और उस पर कितना व्यय होगा ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, it is the policy of the Government of India to provide air links between the Capitals of each State, provided there is sufficient air-traffic potential and suitable sites are available in the vicinity of the Capitals for aerodromes.

(b) Out of the 27 States in India, aerodromes already exist at the Capitals of 20. Of these, 16 are already connected by air services and 2 more are likely to be connected as shown in the statement which I lay on the Table. [See Appendix IV, annexure No. 49.]

(c) The work will be started as soon as the requisite land is acquired and made available. The aerodrome at Chandigarh is estimated to cost Rs. 11 lakhs.

IRRIGATION IN TRIPURA

***729. Shri Biren Dutt:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 2415 asked on the 12th May, 1954, and state:

(a) whether any Irrigation Engineer has since been appointed in Tripura; and

(b) if so, whether any irrigation project has been taken in hand by the Government of Tripura?

The Minister of Food and Agriculture (Shri Kidwal): (a) and (b). No. Sir.

THE PROVING FLIGHT OF CONSTELLATION

***734. Shri Bansal:** Will the Minister of Communications be pleased to state:

(a) whether the attention of Government has been invited to a newspaper

report to the effect that there was some difference of opinion between the Communications Ministry and the Chairman of the Air India International Corporation on the question of selection of journalists on the Proving Flight of a constellation aircraft to Tokyo; and

(b) if so, what are the facts of the case?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Names of certain journalists and others were suggested by the Government of India to the Air India International for being invited to participate in their proving flight to Tokyo in July 1954. Air India International sent invitations to these persons. Shri J. R. D. Tata, Chairman of the Corporation who was intending to go on the flight, decided however to withdraw from the flight on account of his own views and commitments.

ALLOTMENT OF WAGONS

***735. Shri N. Rachiah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there was dearth of cement in Mysore State during May and June 1954 due to the non-availability of wagons from the Railways; and

(b) if so, the reason for the non-supply of wagons during those months?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No. In fact, actual supplies of cement to Mysore State during the quarter April to June 1954 were 26,975 tons as against the demand of the State for 26,400 tons, there being an excess supply of 575 tons.

(b) Does not arise.

U. S. S. R. AGRICULTURAL EXHIBITION

***736. Shri Buchhikotaiah:** Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the Government of U.S.S.R. have